

HIGH COURT OF CHHATTISGARH : BILASPUR

CORRIGENDUM

No. 889/Confdl./2011
II-3-1/2011

Bilaspur, dated the 22nd December, 2011

In the Registry Order No. 882/Confdl./2011/II-3-1/2011 dated 20th December 2011, at Sl. No. 1. column no.(2) of the table and in the endorsement No. 883/Confdl./2011/II-3-1/2011, at Sl. No. 17(a), the designation of 'Shri Shailesh Kumar Ketarap' be read as "**Civil Judge Class-I, Kondagaon**" instead of "**II Civil Judge Class-I & A.C.J.M., Kondagaon**".


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

Endt.No. 890/Confdl./2011
II-3-1/2011

Bilaspur, dated the 22nd December, 2011

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Dr. Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice G. Minhajuddin, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice R.S.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. P.A. to Registrar (Vigilance and I. & E.), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
16. Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information.
17.
 - (a) Shri Shailesh Kumar Ketarap, Civil Judge Class-I, Kondagaon, Distt. Bastar (Jagdapur),
 - (b) Shri Daya Sindhu Ganveer, Civil Judge Class-I, Mungeli, Distt. Bilaspur,
 - (c) Shri Praveen Kumar Pradhan, Civil Judge Class-I & A.C.J.M., Bemetara, Distt. Durg,
 - (d) Shri Thomas Ekka, Civil Judge Class-I, Sanjari-Balod, Distt. Durg,
 - (e) Shri Liladhar Sarthi, Civil Judge Class-I, Baloda-Bazar, Distt. Raipur,

Cont...2/-

- (f) Shri Dileshwar Singh Rathiya, Civil Judge Class-I, Gariaband, Distt. Raipur,
- (g) Shri Khilawan Ram Rigri, Civil Judge Class-I & A.C.J.M., Surajpur, Surguja (Ambikapur),
- (h) Shri Santosh Kumar Aditya, Civil Judge Class-I, Ramanujganj, Distt. Surguja (Ambikapur),
- (i) Shri Yashwant Wasnikar, Civil Judge Class-I, Sukma, Distt. Dakshin Bastar (Dantewara),

for information.

- 18. District & Sessions Judge, Bilaspur/ Durg/ Raipur / Bastar (Jagdalpur) / Surguja (Ambikapur)/ Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/Dakshin Bastar (Dantewara) for information.
- 19. Shri Prabhat Kumar Shastri, District & Sessions Judge, Jashpur and Secretary , Chhattisgarh, Nyayik Sangh for information.
- 20. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
- 21. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- 22. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- ✓ 23. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for uploading in the Official website of Chhattisgarh High Court.
- 24. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ District Establishment/ Pension / Protocol/ Works, High Court of Chhattisgarh, Bilaspur for information.
- 25. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
- 26. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL